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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 99/2023 & CRL.M.A. 404/2023**

DARSHANSINGH BHANDARI

..... Petitioner

Through: Mr. Harsh Khanna, Mr. Vivek Jain &
Ms. Aastha Tiwari, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR.

..... Respondents

Through: Mr. Hitesh Vali, APP for the State.
SI Suraj, PS Mehrauli.
Mr. Saurabh Sharma, Advocate for R-
2.

CORAM:

HON'BLE MR. JUSTICE AMIT SHARMA

ORDER

10.07.2023

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The Hon'ble Judge is on leave today.

Re-notify on 05.09.2023.

(COURT MASTER)

JULY 10, 2023/bsr